

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 4717
TO BE ANSWERED ON: 21.08.2025

UDYAM PORTAL

4717. SHRI VISHALDADA PRAKASHBAPU PATIL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of new enterprises registered under the Udyam portal following the revision of MSME investment and turnover thresholds in April 2025;
- (b) the employment generated and the extent of business expansion reported among the newly registered MSMEs under the revised eligibility norms;
- (c) whether the Government has received representations regarding delays in verification, onboarding or service delivery due to the expanded coverage of MSMEs post-threshold revision and if so, the details thereof; and
- (d) the details of disparities, if any, in registration uptake or scheme benefits across States and sectors and the corrective measures undertaken to ensure balanced implementation?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (c): Since the adoption of the revised definition of Micro, Small And Medium Enterprises (MSMEs) in terms of investment and turnover thresholds on 01.04.2025, a total of 39,80,509 new enterprises have registered on Udyam Registration Portal (URP) and Udyam Assist Platform (UAP), as on 15.08.2025. The employment of 2,51,90,810 has been reported by these Enterprises on self-declaration basis. These newly registered MSMEs have reported Rs. 1,18,134.48 crore in investment and Rs. 8,59,317.76 crore in turnover. The process of registration on URP is fully online, paperless and based on self-declaration. There is no physical verification for the registration and data of investment in Plant and Machinery and turnover is fetched from databases of CBDT and GSTN respectively.

(d): To facilitate registration of Enterprises and awareness of the scheme benefits, the Ministry of MSME, through its Development and Facilitation Offices (DFOs) and in coordination with State Governments, MSME Associations and other MSME stakeholders, undertakes drives for formalisation, registration and awareness across various States.
